

CASE NO.:
Appeal (civil) 1384 of 2002

PETITIONER:
NARAYAN PRASAD LOHIA

Vs.

RESPONDENT:
NIKUNJ KUMAR LOHIA & ORS.

DATE OF JUDGMENT: 20/02/2002

BENCH:
G.B. Pattanaik, S.N. Phukan & S.N. Variava

JUDGMENT:

S. N. VARIAVA, J.

The question of law having been decided in the Judgment dated 20th February, 2002 passed in Civil Appeal No. . of 2002 [Arising out of SLP (C) No. 12384 of 2000] this Appeal be now placed before a Bench of two Judges for consideration of other aspects which are stated to have been raised.

...J.
(G.B. PATTANAIAK)

...J.
(S.N. PHUKAN)

..J.
(S. N. VARIAVA)

February 20, 2002.